

KHADI AND VILLAGE INDUSTRIES

*177. SHRI BALACHANDRA MENON:
DR. Z. A. AHMAD:
SHRI S. G. SARDESAI:

Will the Minister of INDUSTRIAL DEVELOPMENT/औद्योगिक विकास मंत्री be pleased to state:

(a) whether it is a fact that Khadi and village industries are suffering from defective marketing;

(b) whether it is a fact that Government have not made adequate investment in the Khadi textile industries; and

(c) if so, whether Government have any proposal under consideration for making additional investment in the Khadi industries so as to open new avenues of employment to the unemployed and under-employed peasants in the rural areas?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT/औद्योगिक विकास मंत्रालय में उपमंत्री (PROF. SIDDHESHWAR PRASAD): (a) Sales of Khadi & Village Industries have shown a rising trend especially during the last 2 years.

(b) Investment has been made in khadi textile industries in the light of reviews made every year.

(c) There is a proposal for making additional investment in khadi and village industries.

LOSS SUFFERED BY RAILWAYS DUE TO THEFT AND PILFERAGE

*178. SHRI N. K. KRISHNAN:
SHRI M. V. BHADRAM:
DR. Z. A. AHMAD:

Will the Minister of RAILWAYS/रेल मंत्री be pleased to state:

(a) the loss suffered by Railways due to thefts and pilferage during the last three years; and

(b) the steps taken to stop thefts and pilferage on the railways?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/रेल मंत्रालय में उपमंत्री (SHRI MODH. SHAFI QURESHI):

(a) and (b) A statement is laid on the table of the Sabha.

(a)	STATEMENT	
	Year	Amount of compensation paid on account of
		Thefts Pilferages
	Rs.	Rs.
1967-68	7,47,653	3,47,78,025
1968-69	7,51,507	4,33,76,371
1969-70	7,74,978	4,87,29,403
1970-71	5,20,159	*4,64,18,978

*(North Eastern Railway furnished figures upto September 1970 and Eastern and South Eastern Railways upto December, 1970).

(b) Steps taken to check pilferages are given below:

- (i) Emphasis is being laid on proper packing and marking of packages and labelling and securing of relevant documents with the wagons to prevent their going astray and also pilferage during handling by contractors' labour.
- (ii) Proper rivetting and Ellis Patent locking of wagons carrying valuable goods so as to prevent running train thefts;
- (iii) Pad locking of luggage vans and parcel vans.
- (iv) Insistence on provision of dunnage especially where required in case of wagon load consignments of sugar, grains, pulses and oilseeds.
- (v) Close supervision over loading and unloading of packages at certain selected stations and in respect of selected commodities to prevent loss/pilferage from unlocalised causes.
- (vi) Escorting of goods trains carrying open wagons by the armed Railway Protection Force personnel in vulnerable sectors.
- (vii) Patrolling by armed Railway Protection Force personnel as well as by Dog Squads in vulnerable and major yards.
- (viii) Deployment of Crime Intelligence staff of the Zonal Railways and the

Central Crime Bureau staff of the Railway Board for collection of crime intelligence with a view to tracking down criminals, receivers of stolen property and to organise raids for their arrest and recovery of stolen property.

(ix) Maintenance of close co-ordination between the Railway Protection Force, the Government Railway Police and the local Police at various levels for dealing with criminals and receivers of stolen property effectively as also railway employees conniving with criminals.

(x) Organising of all India drives against thefts and pilferages and drives against incidence of panel cuts and body cuts in wagons with a view to localising this mischief which is the main cause for pilferages and getting the wagons repaired early.

(xi) A drive to reduce loss due to thefts and pilferages has been launched at Mughal Sarai with effect from 2-11-1970. This "Operation Mughal Sarai" is directed towards elimination of thefts and pilferages in particular.

टाटा नगर यार्ड तथा शैड में हड़ताल

345 श्री सुरज प्रसाद : क्या रेल मंत्री यह बताने की कृपा करेंगे कि टाटा नगर यार्ड तथा शैड में हाल में जो हड़ताल हुई थी, उसके कारण सरकार को कितनी हानि हुई ?

†[STRIKE AT TATANAGAR YARD AND SHED

345. SHRI SURAJ PRASAD: Will the Minister of RAILWAYS/रेल मंत्री be pleased to state the extent of loss incurred by Government on account of the strike which took place in the Tatanagar Yard and shed recently?]

रेल मंत्रालय में उपमंत्री (श्री मुहम्मद शफी कुरेशी) : 15 लाख रुपये की हानि का अनुमान लगाया गया है ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/रेल मंत्रालय में उपमंत्री (SHRI MOHD. SHAFI QURESHI): The estimated loss was of the order of Rs. 15 lakhs.]

स्टीम इंजनों के स्थान पर डीजल इंजन

346. श्री सुरज प्रसाद : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार भारतीय रेलों में सर्वत्र स्टीम इंजनों के स्थान पर डीजल इंजन चलाने का विचार रखती है; और

(ख) यदि हां, तो भविष्य में इन स्टीम इंजनों का किस प्रकार उपयोग किया जायेगा ?

†[REPLACEMENT OF STEAM ENGINES BY DIESEL ENGINES

346. SHRI SURAJ PRASAD: Will the Minister of RAILWAYS/रेल मंत्री be pleased to state:

(a) whether Government propose to replace all steam engines by diesel engines all over the Indian Railways; and

(b) if so, the manner in which these steam engines will be utilised in future?]

रेल मंत्रालय में उपमंत्री (श्री मुहम्मद शफी कुरेशी) : (क) जी नहीं । भाप इंजन अभी अनेक वर्षों तक इस्तेमाल होते रहेंगे और जब तक किसी भाप इंजन का उपयोगी जीवन समाप्त न हो जाये तब तक उसकी जगह डीजल अथवा बिजली इंजन नहीं चलाया जायेगा ।

(ख) सवाल नहीं उठता ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/रेल मंत्रालय में उपमंत्री (SHRI MOHD. SHAFI QURESHI):

(a) No; Steam engines will continue in service for many years to come and no steam engine will be replaced by diesel or electric locomotive, before its useful life is over.

(b) Does not arise.]